

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 123 of 2019

Dated : 10th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

ITC LimitedAppellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Jhanwar
Mr. Sarvesh Maloo
Mr. Rajat Sharma

ORDER

Admit. Issue notice to Respondents returnable on 07.05.2019.
Dasti, in addition, is permitted.

List the matter on **07.05.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js